

S.NO	NAME OF COMMERCIAL COURT	DISTRICT	CASE TYPE	CASE NO.	DATE OF INSTITUTION	DATE OF DISPOSAL	NO. OF DAYS BETWEEN THE DATE OF INSTITUTION AND DISPOSAL	NO. OF DAYS BETWEEN THE FINAL HEARING AND JUDGMENT	NO. OF ADJOURNMENT GRANTED
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	RECOVERY	CS COMM-556/2025	17.05.2025	21.02.2026	280	31	2
			RECOVERY	CS COMM-279/2025	06.03.2025	25.02.2026	356	9	2
			RECOVERY	CS COMM-729/2024	04.07.2024	28.02.2026	604	64	3
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	CS (COMM)/	CS (COMM)/1592/2022	01-07-2022	06.02.2026	1316	7	NIL
			CS (COMM)/	CS (COMM)/864/2025	30-07-2025	18.02.2026	203	11	NIL
			CS (COMM)/	CS (COMM)/498/2025	06-05-2025	20.02.2026	290	1	NIL
			CS (COMM)/	CS (COMM)/950/2023	01-07-2023	21.02.2026	966	4	NIL
			CS (COMM)/	CS (COMM)/990/2023	06-07-2023	27-02-2026	967	10	1
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	Suit for Recovery	CS/COMM/55/24	09.01.2024	11.02.2026	764	5	0
			Suit for Recovery	CS/COMM/1138/24	18.10.2024	18.02.2026	488	2	0
			Suit for Recovery	CS/COMM/1090/25	13.10.2025	19.02.2026	129	17	1
			Suit for Recovery	CS/COMM/1158/25	06.11.2025	21.02.2026	107	0	0
			Suit for Recovery	CS/COMM/288/25	10.03.2025	24.02.2026	351	0	0
4	SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT)	CENTRAL	RECOVERY	CS (COMM)/863/2025	30-07-2025	02-02-2026	187 DAYS	11 DAYS	NIL
			RECOVERY	CS (COMM)/433/2025	24-04-2025	04-02-2026	286 DAYS	12 DAYS	NIL
			RECOVERY	CS (COMM)/800/2025	15-07-2025	04-02-2026	204 DAYS	ONE DAY	NIL
			RECOVERY	CS (COMM)/140/2025	31-01-2025	07-02-2026	372 DAYS	7 DAYS	NIL

			RECOVERY	CS (COMM)/916/2025	12-08-2025	09-02-2026	181 DAYS	12 DAYS	NIL
			RECOVERY	CS (COMM)/1047/2025	24-09-2025	10-02-2026	139 DAYS	ONE DAY	NIL
			RECOVERY	CS (COMM)/543/2025	16-05-2025	11-02-2026	271 DAYS	13 DAYS	NIL
			RECOVERY	CS (COMM)/1039/2025	20-09-2025	18-02-2026	151 DAYS	7 DAYS	NIL
			RECOVERY	CS (COMM)/327/2025	22-03-2025	21-02-2026	336 DAYS	10 DAYS	NIL
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	RECOVERY	CS (COMM)/2197/2022	19-09-2022	27-02-2026	1257 DAYS	7 DAYS	NIL
			RECOVERY	CS (COMM)/2700/2022	17-12-2022	27-02-2026	1168 DAYS	1 DAYS	NIL
			RECOVERY	CS (COMM)/2023/2022	23-08-2022	28-02-2026	1123 DAYS	2 DAYS	NIL
			RECOVERY	CS (COMM)/1108/2023	01-08-2023	28-02-2026	942 DAYS	2 DAYS	NIL
			RECOVERY	CS (COMM)/501/2024	23-04-2024	28-02-2026	676 DAYS	5 DAYS	NIL
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	CS (COMM)/1373/2023	CS (COMM)/1373/2023	18.10.2023	25.02.2026	861 DAYS	12 DAYS	NIL
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	CS(COMM)	1090/2024		06.12.2025	431		
			CS(COMM)	3472/2021	21.09.2021	13.12.2025	1544	1	0
			OMP(COMM)	58/2023	21.04.2023	26.12.2025	980	4	0
8	SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	RECOVERY	CS (COMM)/81/2025	18-01-2025	10-02-2026	389 DAYS	12 DAYS	NIL
			RECOVERY	CS (COMM)/701/2025	01-07-2025	02-02-2026	212 DAYS	17 DAYS	NIL
9	SH. ANIL ANTL, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	NIL						
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL						
11	SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL						
12	SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL						
13	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CIVIL CASE	CS (COMM)/181/2025	12-02-2025	26-02-2026	378		

			CIVIL CASE	CS (COMM)/876/2025	31-07-2025	26-02-2026	209		
			CIVIL CASE	CS (COMM)/444/2024	08-04-2024	27-02-2026	690		
			CIVIL CASE	Ex.COMM Award by Arb. Comm./49/2025	24-09-2025	27-02-2026	156		
			CIVIL CASE	CS (COMM)/172/2025	07-02-2025	27-02-2026	383		
			CIVIL CASE	M Ex/216/2026	27-02-2026	27-02-2026	0		
			CIVIL CASE	Execution (Comm.)/28/2026	03-01-2026	28-02-2026	56		
			CIVIL CASE	Misc DJ/86/2026	28-01-2026	28-02-2026	31		
14	SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01	WEST	NIL						
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	NIL						
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL						
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL						
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL						
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL						
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL						
21	SH. SANJAY KHANAGWAL, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	NIL						
22	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL						
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL						
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL						
25	SH. SANDEEP YADAV, DISTRICT JUDGE (COMMERCIAL COURT) 03	SOUTH	NIL						

26	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04	SOUTH	NIL						
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL						
28	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH- EAST	CS (COMM)/275/2025	773/2022	05-08-2022	18-02-2026	1293	NIL	NIL
			CS (COMM)/886/2022	865/2022	30-08-2022	19-02-2026	1269	NIL	NIL
29	MS. NIKHIL CHOPRA, DISSTRICT JUDGE	SOUTH- EAST	Commerical Cases	Nil	Nil	Nil	Nil	Nil	Nil
30	DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH- EAST	NIL						
31	MS. SUNENA SHARMA	SOUTH- EAST	NIL						
32	MS. NEELAM SINGH	SOUTH- EAST	NIL						
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH- EAST	NIL						
34	MS. NIRJA BHATIA, LD, DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL, SOUTH-EAST, SAKET COURT	SOUTH- EAST	NIL						
35	MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH- EAST	NIL						
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL						
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL						
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH- EAST	NIL						
39	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT- 01	SHAHDAR A	NIL						
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDAR A	NIL						
41	SH. SANJAY SHARMA II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDAR A	NIL						
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDAR A	NIL						

43	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	NIL
44	SH. VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	NIL
45	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL
46	SH. SHAILENDER MALIK, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH	NIL
47	SH. RAJ KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT-01)	SOUTH WEST	NIL
48	SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-02	SOUTH WEST	NIL
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	NIL
50	SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	NIL